

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102

Appeal No.- 383/252/ND/2020

IN THE MATTER OF:

Nogle Technologies Pvt Ltd

Vs.

RoC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 29.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Varun Jain

For the Respondent

: Mr. Ankit Singh for IT Dept. and Ms. Mitika, Ld. ARoC

ORDER

Mr. Varun Jain appeared on behalf of petitioner, Mr. Ankit Singh appeared on behalf of IT Dept. and Ms. Mitika, Ld. ARoC appeared on behalf of RoC.

Ld. Counsel for the IT Dept. and Ld. ARoC seeks two weeks' time to file the report/reply. Prayer is allowed. Both are directed to file their reply within two weeks from today.

List the case on 24.11.2020.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)